

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/7009/2020**

This the 14<sup>h</sup> day of September, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Veena Kumari .....Applicant

(By Advocate:- **Not present**)

**Versus**

State of Jammu and Kashmir & Others. .....Respondents

(By Advocate: Mr.Sudesh Magotra, learned DAG)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr.Anand Mathur, Member-A)**

The case has been reflected in the cause list but nobody is appearing on behalf of the applicant.

2. Since the matter pertains to the year 2007, it is apparent that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

/kdr/